

GOVERNMENT OF INDIA
MINISTRY OF SHIPPING

LOK SABHA

STARRED QUESTION NO.405

TO BE ANSWERED ON 15TH DECEMBER, 2016

INLAND WATERWAYS

*405. SHRI MAHEISH GIRRI:

Will the Minister of SHIPPING be pleased to state:

पोतपरिवहनमंत्री

- (a) whether the Government has undertaken inland waterways transportation projects under the Public Private Partnership (PPP) mode and if so, the details thereof;
- (b) the details of the projects under execution for expeditious transportation of cargo for export through inland waterways upto various ports across the country;
- (c) the present implementation status of the recently notified Inland Vessels (Prevention and Control of Pollution and Protection of Inland Water) Rules, 2016; and
- (d) whether the Government is facing impediments in the effective implementation of the said Rules and if so, the details thereof and the reaction of the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF SHIPPING
(SHRI PON. RADHAKRISHNAN)

(a)to(d): A Statement is laid on the Table of the House.

P.T.O.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (D) OF LOK SABHA STARRED QUESTION NO.405 REGARDING “INLAND WATERWAYS” BY SHRI MAHEISH GIRRI, M.P.

(a): The Inland Waterways Authority of India (IWAI) has issued tender notices for equipping, operation and management of following terminals through the Supply / Equip and Manage model for a period of 30 years, under Public Private Partnership: -

- (i) GR Jetty (Kolkata)
- (ii) Gaighat (Patna)
- (iii) Kalughat (near Patna)

(b): The details are given below:-

- i) Jal Marg Vikas Project for capacity augmentation of National Waterway-1 from Haldia to Varanasi has been commissioned with the technical and financial assistance of World Bank at a total cost of Rs. 5639 crore. The project envisages various sub-projects such as fairway development and construction of multi-modal terminals at Varanasi, Sahibganj and Haldia. On completion, this project will act as a gateway of cargo generating from Uttar Pradesh, Bihar, Jharkhand and West Bengal to Bay of Bengal through Kolkata Port.
- ii) Under the National Waterways Act, 2016, 111 waterways including five existing National Waterways (NWs), have been declared as National Waterways. Feasibility studies and Detailed Project Reports (DPRs) for 32 new NWs out of 106 new NWs have been completed. Connectivity from NW-3 to Cochin Port; NW-5 to Paradeep Port; NW-68, NW-111 and NW-27 to Mormugao Port; Sundarbans Waterways (NW-97) to Kolkata Port and Haldia Ports; NW-10 to Mumbai Port Trust will be developed thereby establishing seamless movement of cargo directly from the ports to hinterland vice-versa through these NWs.

(c): The Inland Vessels (Prevention and Control of Pollution and Protection of Inland Water) Rules, 2016 have been notified in July, 2016 and placed on the Tables of the Lok Sabha and Rajya Sabha on 11th August, 2016 and 21st November, 2016 respectively. These Rules are implemented by the State Governments.

(d): No impediments in the implementation of the above Rules have been reported so far by any State Government.
